

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**ABSTRACT**

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.**

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**ROC.NO.4772/2016-B.SPL.**

**NOTIFICATION NO.771-B.SPL.**

**DATED:22.07.2016.**

**READ:**

High Court's Proceedings Roc.No.5825/2015-B.Spl., dated 22.07.2016.

**The High Court is pleased to order the following Posting and Transfer:-**

Smt. Y.Renuka, Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal is transferred and posted as the Prl. District and Sessions Judge, Karimnagar, VICE Sri B.Nagamaruthi Sarma, who is going to retire from service on attaining the age of superannuation on the AN of 31.07.2016.

- i) Smt. Y.Renuka, will handover charge of her post and also the post of V Addl. District and Sessions Judge (Fast Track Court), Warangal, which post she is holding full additional charge to the Prl. District and Sessions Judge, Warangal and proceed to her new station. She shall take charge of her post and also the post of Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar from I Addl. District and Sessions Judge, Karimnagar after 31.07.2016 but on or before 02.08.2016.
- ii) The Prl. District and Sessions Judge, Warangal, will be in full additional charge of the post of Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal and V Addl. District and Sessions Judge (Fast Track Court), Warangal, until further orders.

**NOTE: The Order is placed in the High Court's Web Site <http://thc.ap.nic.in> and the copy downloaded from the web site is valid for relieving and joining duty.**



**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Warangal and Karimnagar
11. The I Addl. District and Sessions Judge, Warangal and Karimnagar District.
12. The Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District and Sessions Judge, Karimnagar.
13. The Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.
14. The V Addl. District and Sessions Judge (Fast Track Court), Warangal.
15. The Pay and Accounts Officer, Telangana and Andhra Pradesh.
16. The District Treasury Officer, Warangal and Karimnagar
  
17. **THE SECTION OFFICERS:-**
  - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.